

NOTICE

In partial modification to the judicial assignment of the High Court of Bombay, Bench at Nagpur, which has come into effect from 4th June 2018 (Partially modified on 16th July 2018), it is hereby notified for the information of the Advocates and parties appearing in person that the **Hon'ble the Acting Chief Justice is pleased to approve following partial modification with effect from **Monday, 6th August 2018** :**

Present sitting	Assignment
The Hon'ble Shri Justice S.B. SHUKRE	For admission, hearing and order matters therein :- (A) Civil Writ Petitions of even years.
The Hon'ble Shri Justice V.M. DESHPANDE	For admission, hearing and order matters therein :- (A) First Appeals and Appeals from Orders of even years (B) Civil Contempt references from District Judiciary
The Hon'ble Shri Justice NITIN W. SAMBRE	For admission, hearing and order matters therein :- (A) Bail and Anticipatory Bail Applications. (B) All Criminal work not assigned to other Courts.
The Hon'ble Mrs. Justice SWAPNA JOSHI	For admission, hearing and order matters therein :- (A) First Appeals and Appeals from Orders of odd years. (B) All Miscellaneous Civil Applications
The Hon'ble Shri Justice ROHIT B. DEO	For admission, hearing and order matters therein :- (A) Civil Writ Petitions of odd years.

NOTE

A) The urgent mentioning and placing of the matters pertaining to the Court presided over by **Hon'ble Shri. Justice V.M.Deshpande** is allowed before the Court presided over by **Hon'ble Mrs. Justice Swapna Joshi** and vice versa.

B) The urgent mentioning and placing of the matters pertaining to the Court presided over by **Hon'ble Shri. Justice Nitin W. Sambre** is allowed before the Court presided over by **Hon'ble Shri Justice Rohit B. Deo** and vice versa.

C) The urgent mentioning and placing of the matters pertaining to the Court presided over by **Hon'ble Shri. Justice Manish Pitale** is allowed before the Court presided over by **Hon'ble Shri Justice Rohit B. Deo**.

By order

High Court, Appellate Side,
Bombay.
Date : 3rd August 2018

Sd/-
(Ajit N. Mare)
Registrar (Judl-I)